MR. SPEAKER: They will give it to you. He will lay it on the Table.

SHRI K. LAKKAPPA: After their retirement, thousands of these young people are searching for jobs and are not getting them. They have also no means of decent living after having served the Army, Navy or Air Force. Therefore, I would like to know whether any special efforts are being made by the Ministry to organise employment for them so that they can secure a decent living and also render useful service?

(SHRI-THE PRIME MINISTER MATI INDIRA GANDHI): My colleague has already replied to this question. We have been deeply concerned about this matter, and from the beginning we have been taking special interest. We have taken up this matter with the Planning Commission. We have met the representatives of ex-servicemen's associations and others and many steps have peen taken-I think these steps have peen made public-to help them get employment. We have taken up the matter with the State Governments. with industry, with public sector units. We are planning to take them in the Special Peace Keeping Force which is being set up and also in special programmes for environment etc. Many of them live in the hilly areas where such work is important. So we are going into this in great detail. If any hon. Member has any other suggestions, we shall be willing to look into 11

(Interruptions) **

MR. SPEAKER: Nothing will go on record.

WRITTEN ANSWERS TO QUESTIONS

Deputation of IAS Officers to Public Sector Undertakings

*234. DR. KRUPASINDHU BHOI: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

**Not recorded.

(a) the total strength of IAS Officers in the country;

(b) the number of IAS Officers who are on deputation with the Public Sector Undertakings;

(c) the number of IAS Officers in the Board of Directors in various Industrial Sectors; and

(d) what steps are being taken to minimise the number of deputationists from amongst the IAS Officers to various Public Sector Undertakings by replacing them with technically qualified persons for better management of the units?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The total strength of IAS Officers in the country is 3898 (as on 1-1-1980). Of these 661 officers are at present on deputation to the Government of India.

(b) and (c). The number of IAS Officers who are on deputation with commercial and industrial public enterprises of the Central Government is 33.

18 out of these are holding posts of Chief Executive and Functional Directors.

(d) Under the existing policy, no officers is generally allowed to be on deputation to a public enterprise for a total period of more than 2-3 years (2 years in the case of those holding posts in the scale of Rs. 2500-3000 or above and 3 years in the case of those holding lower posts). During this period he has to exercise an option between the two alternatives of (i) resignation from Government service and permanent absorption in the concerned public enterprise and (ii) reversion back to the parent cadre. Only in a few cases, officers are given extension of deputation beyond the prescribed period on consideration of public interest.